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ITEM NO.40

COURT NO.4

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).8858/2010

(From the judgement and order dated 06/10/2010 in CRM
No.37645/2010 of the HIGH COURT OF PATNA)

AJAY KUMAR PRASAD Petitioner(s)

VERSUS

STATE OF BIHAR TH:VIGILANCE Respondent(s)

(With appln(s) for bail and office report)

Date: 04/01/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Mr. U.U. Lalit, Sr. Adv.
Mr. Amit Pawan, Adv.
Mr. Prakash Kumar, Adv.

For Respondent(s) Mr. Gopal Singh, Adv.
Mr. Manish Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

List this matter for final disposal on non-
miscellaneous day. Parties would be at liberty to file
additional documents within four weeks from today.

(A.S. BISHT)
COURT MASTER

(NEERU BALA VIJ)
COURT MASTER